

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.186/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th April, 2017, 10.30 A.M

Name of the Company		Naviplast Traders Pvt.Ltyd & Ors. -Versus- R.G.Shaw & Sons Pvt.Ltd.	
Under Section		7	IBC
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKASH SHARMA, Pcs
2. KANISHK KHIETAN, ADV.

Financial Creditors
Petitioners

Akash Sharma
12.4.17

1. Mrs. MANJU BHATTORIA, ADV
2. MR. SIDHARTHA SHARMA, AD


Corporate Debtor/
Respondent


12/04/2017

ORDER

Ld. Counsels for the petitioners and the respondents are present.

Order pronounced. Let a copy of the order be given to the parties subject to compliance of requisite formalities.


(Manorama Kumari)
Member (J)


(Vijai Pratap Singh)
Member (J)